

(41)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 79/(MAH)/2012

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

NAME OF THE PARTIES: Mr. Bipin Sagar & Anr.
V/s.
M/s. Sasha Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	M. S. BHARDWAJ Faheen Dubash a/w Urvi Tanna	Advocate for RD/Roc Advocate Pravin Mehta and Ruth & Co Respondent Nos 283	<u>Omniway</u> <u>Urvi</u>
	Kunyata Shah i/b Kanga & Company	Advocate for Petitioner	<u>D. Shah</u>

ORDER

TCP No.79/397-398/NCLT/MB/MAH/2012

At request of the parties, list this matter on 9.1.2018.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)